POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF HENKEL INDIA LIMITED IN RELATION TO THE OPEN OFFER FOR ACQUISITION OF EQUITY SHARES OF

HENKEL INDIA LIMITED

BY

JYOTHY LABORATORIES LIMITED

The details subsequent to the completion of the Offer with respect to (a) Public Announcement ("PA") issued on May 09, 2011 pursuant to and in compliance with among others Regulations 10 and 12 of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("SEBI (SAST) Regulations"), (b) the Letter of Offer dated July 20, 2011 mailed to the shareholders of Henkel India Limited ("Target Company"), (c) First Corrigendum to the Public Announcement dated June 28, 2011 and (d) Second Corrigendum to the Public Announcement dated July 28, 2011 issued by MAPE Advisory Group Private Limited ("Manager to the Offer") on behalf of Jyothy Laboratories Limited (hereinafter referred to as the "Acquirer") are as under:

1.	Name of the Target Company	Henkel India Limited			
2.	Name of the Acquirer including PACs	**Acquirer** - **Jyothy Laboratories Limited** Ujala House, Ramakrishna Mandir Road, Kondivita, Andheri (East), Mumbai-400 059. **PAC** - Not Applicable			
-	Name of the Manager to the Offer	MAPE Advisory Group Private Limited			
4.	Name of the Registrar to the Offer	Cameo Corporate Services Limited			
5.	Offer details: (a) Date of opening of the Offer (b) Date of closing of the Offer	Open Offer to acquire upto 23,292,895 equity shares of ₹ 10/- each representing 20.00% of the fully paid-up equity capital of Henkel India Limited at ₹ 41.20/- per equity share Tuesday, August 02, 2011 Monday, August 22, 2011			
6.	Details of the acquisition				
Sr. No.	**Particulars**	**Proposed in the Letter of Offer**		**Actual**	
6.1	Offer Price	₹ 41.20 per equity share		₹ 41.20 per equity share	
6.2	Shareholding of Acquirer before the date of the PA	17,351, 686	14.90%	17,351, 686	14.90%
6.3	Shares acquired by way of Share Purchase Agreement	59,360,203	50.97%	59,360,203	50.97%
6.4	Shares acquired by the Acquirer in the open offer	23,292,895	20.00%	14,035,431	12.05%
6.5	Size of the open offer (No. of shares multiplied by offer price)	₹ 959,667,274.00/-		₹ 578,259,757.20/-	
6.6	Shares acquired after the Original PA but before 7 working days prior to the offer closure date • Price of the shares acquired • No. of shares acquired • % of shares acquired	i. 3,834,953 Equity Shares (3.29%) @ ₹ 40.68 (average price) ii. 800,000 Equity Shares (0.69%) @ ₹ 40.50		i. 3,834,953 Equity Shares (3.29%) @ ₹ 40.68 (average price paid) ii. 800,000 Equity Shares (0.69%) @ ₹ 40.50 iii. 2,044,214 Equity Shares (1.76%) @ ₹ 35.00	
6.7	Post Offer shareholding of the Acquirer (6.2 +6.3+6.4+6.6)	104,639,737	89.85%	97,426,487	83.65%
6.8	Pre and post offer shareholding of public	**Pre**	**Post**	**Pre**	**Post**
		37,702,940 (32.37%)	11,824,734 (10.15%)	37,702,940 (32.37%)	19,037,984 (16.35%)
7.	Status of Escrow Account, whether released or not	An amount of ₹ 578,259,757.20/- was transferred to the Special account opened for payment of consideration for Equity Shares accepted under the Open Offer. The balance cash deposit of ₹ 381,407,516.80/- in the escrow account is being refunded to the Acquirer.			
8.	Date of dispatch of consideration and delay if any.	Payment/dispatch of consideration for all Equity Shares accepted in the Open Offer was completed on or before 15 days from the date of closure of the Offer, i.e. September 05, 2011.			
9.	Payment of Interest, if any	Since there is no delay in payment of consideration, no interest is payable.			
10.	Status of investor complaint(s)	As on date, there are no investor complaints pending.			

The Directors of the Acquirer accept joint and several responsibilities for the information contained in this public announcement and also for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations.

This announcement is expected to be available on the SEBI's website (www.sebi.gov.in)

Issued by MAPE Advisory Group Private Limited, Manager to the Offer for and on behalf of the Acquirer

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Mumbai
September 07, 2011

PRESSMAN

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